

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/9(CHE)/2024
NAME OF THE PETITIONER(S) : Drip Capital Inc
NAME OF THE RESPONDENTS : Right Health Platter Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Chandrashekhar Chakalabbi for the
Petitioner.

Ld. Counsel Shri. Ashwin Raman for the Respondent.

Rejoinder already on record.

Though the Counter is stated to be filed, but it is not placed before us.
Ld. Counsel for the Respondent is directed to ensure that the Counter be placed
on file.

Ld. Counsel for the parties are directed to file written synopsis.

List the petition for hearing on **06.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)